

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 894/2016

SETHIYATHOPPU M.R.K.COOP. SUGAR MILLS

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU AND ORS.

Respondent(s)

WITH

C.A. No. 899/2016 (XII)

C.A. No. 897/2016 (XII)

C.A. No. 898/2016 (XII)

Date : 06-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. Thananjayan, AOR
Ms Deepika Nandakumar, Adv.
Mr. V. N. Raghupathy, AOR

For Respondent(s)

Mr. B. Balaji, AOR
Mr. Vinodh Kanna B., AORUPON hearing the counsel the Court made the following
O R D E RC.A. No.894/2016

Respondent nos. 1 to 3 are duly represented.

C.A. No.899/2016

Respondent nos. 1 to 3 are duly represented.

C.A. No. 897/2016

Respondent nos. 1 and 2 are duly represented.

Item No.57

Await report of notice for alternative arrangement in respect of respondent no.3(counsel expired).

C.A. No.898/2016

Respondent nos. 1 to 3 are duly represented.

Await report of notice for alternative arrangement in respect of respondent no.4(counsel expired).

List again on 25.1.2019.

ANIL LAXMAN PANSARE
Registrar